

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2840/2020

This the 07th day of July 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Zahoor Ahmad Wani (Age: 42 years), S/o Abdul Rehman Wani, R/o Asham
Tehsil Sonawari District Bandipora.

.....Applicant

(Advocate:- Mr. Ultraf Yousuf- Not Present)

Versus

1. State of J&K through Commissioner/Secretary to Government, Housing and
Urban Development Deptt, Civil Secretariat, Srinagar and 4 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)

**ORDER
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This TA (TA No.62/2840/2020) arises out of SWP No. 317/2017, wherein relief is claimed against Municipal Committee. This Tribunal does not have jurisdiction in respect of the employees of Municipal Committee. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...

